

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4169
ANSWERED ON:21.12.2005
ALLOTMENT OF LANDS FOR CONSTRUCTION OF HOTELS
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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposals under consideration for allotment of lands for construction of Hotels in Delhi;
- (b) if so, the details thereof;
- (c) the action taken by the Government thereon;
- (d) the details of the lands allotted for construction of hotels during the last ten years in Delhi, years-wise and category-wise;
- (e) the details of criteria and category identified by the Government to determine the price of land for construction of hotels; and
- (f) the details of the amount due for payment by different groups of hotels in Delhi in this regard?

Answer

MINISTER OF URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

(a)to(c): The Delhi Development Authority (DDA) has reported that it allots land for hotel sites through auction of plots identified for the purpose from time to time.

(d): As reported by DDA, the details of land allotted for construction of Hotels during last 10 years in Delhi are as follows:-

Location Year Category

(1) Pitampura 1997 3 Star.

(2) Pitampura 1997 3/4 Star

(3) Janakpuri 1998 5 Star

(e): DDA has reported that before disposal of land through open auction, the reserve price is fixed keeping in view the commercial rates of the area and other associated factors.

(f): Possession of the land is handed over to allottee/auction purchaser only after payment of the requisite amount. According to DDA, no amount is due towards price of land.